

ITEM NO.120

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9023/2018

PARSA KENTA COLLIERIES LTD.

Appellant(s)

VERSUS

RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LTD.

Respondent(s)

([IN THE MONTH OF MAY, 2019]

Date : 21-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
(VACATION BENCH)

For Appellant(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Rishi Raj Sharma, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Kartik Seath, Adv.
Mr. Ankur S. Kulkarni, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the arguments of Mr. Ranjit Kumar, learned Senior
Counsel appearing for the appellant.

List tomorrow i.e. Wednesday, the 22nd May, 2019 for further
arguments.

(R. NATARAJAN)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER